

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building 36, Janpath, New Delhi- 110001

Ph: 23753942, Fax-23753923

Petition No.: 38/MP/2023

Date: 18.9.2023

To

Shri B. B. Rath
Senior General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Petition for approval of Central Electricity Regulatory Commission for inclusion of 400/220/66 kV GIS Pooling Sub-Station Wangtoo (Sherpa Colony) of H.P. Power Transmission Corporation Limited under PoC mechanism for recovery of transmission charges under Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2020.

Sir,

With reference to the Petition No. 38/MP/2023 filed by H.P. Power Transmission Corporation Limited (HPPTCL), you are requested to submit, on an affidavit, the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 with an advance copy to the Petitioner, latest by 2.10.2023 :-

- a) Details of the Projects planned to be pooled at Wangtoo Sub-station, along with dates from which Connectivity/LTA has been granted to these projects; and
- b) the schedule of Wangtoo-Shongtong HEP 400 kV D/C Line up to Jhangi PS and Wnagoo- Panchkula (PG) 400 kV D/C line.

2. In case the above information is not filed within the time as stipulated above, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

Sd/-
Satish Chandra Kandpal
AC(L)